

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 134
1A(I.B.C)/1473(CH) 2022
In
CP (IB) No. 20/Chd/Pb/2019
(Admitted)

IN THE MATTER OF:

Bank of India

... **Petitioner-Financial creditor**

Versus

**Little Bee International Pvt.
Ltd.**

... **Respondent-Corporate debtor**

Under Section: 7, IBC 2016, 66(1)

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.08.2024.

Sd/-

Court Officer

Mamta

03.07.2024.